

of courses, the State Government informed the Central Government about the strike. A representation in this respect was also received from the students.

The matter was examined in detail and the two years diploma has since been recognised by the Central Government at par with normal three years diploma in engineering for the purposes of employment in the appropriate field.

**Kerosene Oil Supplies to West Bengal**

**4062. Shri Indrajit Gupta:** Will the Minister of Petroleum and Chemicals be pleased to state:

(a) the quantity of kerosene oil supplies asked for from the centre by the West Bengal Government each of the months from January to April, 1966;

(b) the quantity actually supplied each month; and

(c) whether any estimate has been made of West Bengal's requirements for the remaining months of the year, and any firm commitments thereon?

**The Minister of Petroleum and Chemicals (Shri Alagesan):** (a) The State Government asked for a monthly quota of 36,000 K. L. for West Bengal from March, 1966 onwards. Prior to this month, there was no regulation on the movement of Kerosene to various States.

(b) The supplies made each month are:

January 1966.	23,356 K.L.
February 1966.	18,057 K.L.
March 1966.	27,697 K.L.

(c) The West Bengal quota for April 1966 has been increased from 20,500 tonnes (26,300 K. L.) to 23,000 tonnes (29,500 K. L.). The increased quota is considered adequate to meet the requirements of the State.

**I.T.I. Ltd., Bangalore**

**4063. Shri Linga Reddy:** Will the Minister of Communications be pleased to state:

(a) the capital invested by the Central and state Governments in the Indian Telephone Industries Ltd., Bangalore; and

(b) the dividend paid on the capital invested by the Government of Mysore?

**The Minister of State in the departments for Parliamentary Affairs and Communications (Shri Jaganatha Rao):** (a) The authorised share capital of the Indian Telephone Industries Ltd., Bangalore, is Rs. 5 crores. The capital invested by the Central Government in the Company is Rs. 3,58,74,500, and the capital invested by the Government of Mysore is Rs. 31,25,000. No other State Government is a shareholder of the Company.

(b) The dividend paid by the Indian Telephone Industries Ltd. for the year 1964-65 to the Government of Mysore at 5 per cent on the shares held by the State Government amounted to Rs. 1,56,250.

**Infiltration of Mizos into Assam**

**4064. Shri Liladhar Kotoki:**

**Shri P. C. Borooah:**

**Shri N. R. Laskar:**

**Shri Madhu Limaye:**

**Shri Yashpal Singh:**

**Shri Kindar Lal:**

**Shri Vishwa Nath Pandey:**

**Shri D. C. Sharma:**

Will the Minister of Home Affairs be pleased to state:

(a) whether Pakistan has lodged a protest against the alleged influx of Mizo refugees from Assam into East Pakistan;

(b) if so, Government's reaction thereto; and

(c) whether it is a fact that Mizos who had crossed into East Pakistan

are trying to infiltrate into Assam in the guise of refugees?

The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathi): (a) and (b). The Government of Pakistan have *inter alia* protested that the action taken by the Government of India to put down the disturbances in Mizo area has led to the movement of "refugees" into Pakistan. The Government of Pakistan have been, informed that some bands of Mizo rebels who have been permitted by that Government to cross into East Pakistan cannot be considered as "refugees" in the generally accepted sense of the term. The Government of Pakistan have been requested to intern these Mizo groups and return them to the Indian authorities for necessary legal action against them.

(c) The Government have no such report so far.

#### Engineering Institute at Faridabad

4065. Shri Maheswar Nalk: Will the Minister of Education be pleased to state:

(a) whether an Engineering Institute designed to turn out 480 middle level technicians annually will be set up at Faridabad with the Y.M.C.A. and West German Collaboration and the Union and Punjab Governments; and

(b) if so, the details of the scheme and the ways and means by which the finances are proposed to be raised?

The Minister of Education (Shri M. C. Chagla): (a) and (b). The Government of India has agreed in principle to establish an Engineering Institute at Faridabad for training of middle level technical personnel. The details of the scheme are being finalised by the Government of Punjab.

The expenditure on the project will be shared between the Government of India and the Government of Punjab after taking into consideration what-

ever contribution the Y.M.C.A. will make available.

#### पोलैंड के साथ वैज्ञानिकों का आदान-प्रदान

4066. श्री रामेश्वरानन्द :

श्री श्रींकार लाल बेरवा :

श्री हुकम चन्द कछवाय :

श्री बृजराज सिंह :

श्री किन्दर लाल :

श्री विश्वनाथ पाण्डेय :

श्री रामपुरे :

श्री फिरोजिया :

श्री बसुमतारी :

क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि 27 मार्च, 1966 को भारत और पोलैंड के बीच वैज्ञानिक सहयोग के लिये कोई समझौता हुआ है ; और

(ख) यदि हां, तो इस संबंध में मुख्य बातें क्या हैं ?

शिक्षा मंत्री ( श्री मू० क० चागला ) :

(क) (i) वैज्ञानिक तथा औद्योगिक अनुसंधान परिषद्, भारत और पोलैंड के जन-गणराज्य की मंत्री-परिषद् की विदेशों से आर्थिक सहयोग की समिति के बीच वैज्ञानिक सहयोग के लिए ; और (ii) वैज्ञानिक और औद्योगिक अनुसंधान परिषद्, भारत और पोलिश विज्ञान प्रकादमी के बीच 26 मार्च, 1966 को दो समझौतों पर हस्ताक्षर किए गए थे ।

(ख) समझौतों का उद्देश्य दोनों संस्थाओं के बीच (i) विशेषज्ञों, वैज्ञानिकों और अनुसंधान छात्रों का आदान-प्रदान तथा (ii) वैज्ञानिक सूचना और अनुभव